

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 26.11.2021 (FRIDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 835 of 2020	The Alternate Fuels Vs. JBF Petrochemicals Ltd.	Abhishek Baid	Shiv Kumar Suri
2.	Comp. App. (AT) (Ins) No. 874 of 2020	North Eastern Electricity Supply Company of Orissa Ltd. (Nesco) Vs. Supriyo Kumar Chaudhary, Resolution Professional & Anr.	Hasan Murtaza	Indranil Ghosh-R1
3.	Comp. App. (AT) (Ins) No. 106 of 2021	Mohinish Kumar & Ors. Vs. Premsons Super Steels Pvt. Ltd. & Ors.	Ishaan Singhla	
4.	Comp. App. (AT) (Ins) No. 218 of 2021	Gautam Mittal Resolution Professional Sanwaria Consumer Ltd. Vs. MP State Cooperative Marketing Federation Ltd.	Abhishek Garg	

For Admission (Fresh Cases)

5.	Comp. App. (AT) (Ins) No. 958 of 2021	Asif Abdullah Dalwai Vs. Arun Bagaria IRP of Windals Auto Pvt. Ltd. & Anr.	Prachi Johri	
6.	Comp. App. (AT) (Ins) No. 959 of 2021	G. Rabinathan Vs. Prawincharan P. Dwary Resolution Professional of M/S Nijinoy Trading Pvt. Ltd.	Pallavi R. Dugar	
7.	Comp. App. (AT) (Ins) No. 960 of 2021	Mukesh Kumar Grover Vs. ---	Partho Bhattacharya	

8.	Comp. App. (AT) (Ins) No. 962 of 2021	Vigyan Prakash Arora Vs. Addinath Rubbers Pvt. Ltd.	Pramod B. Agarwala	
9.	Comp. App. (AT) (Ins) No. 963 of 2021	Axis Bank Ltd. Vs. Maharashtra Threaters Pvt. Ltd.	Kaustav Som	Gokul Anilkumar Aggarwal

For Admission (After Notice)

10.	Comp. App. (AT) (Ins) No. 09 of 2021 & I.A. No. 1177 of 2021	Arham Steels Vs. NIIL Infrastructure Pvt. Ltd & Ors. With	Deepak Khurana	Nisha Malpani-R1 Asish Makhija-R1 to R5
11.	Comp. App. (AT) (Ins) No. 10 of 2021	Annapurna Steel Company Vs. NIIL Infrastructure Pvt. Ltd. & Ors. With	Deepak Khurana	Nisha Malpani-R1 Asish Makhija-R1 to R5
12.	Comp. App. (AT) (Ins) No. 12 of 2021	Ram Swaroop Ramesh Chand Vs. NIIL Infrastructure Pvt. Ltd & Ors.	Deepak Khurana	Nisha Malpani-R1 Asish Makhija-R1 to R5
13.	Comp. App. (AT) (Ins) No. 422 of 2021	Ranasaria Poly Pack Pvt. Ltd. Vs. Uniworld Sugars Pvt. Ltd. & Anr.	Archi Agarwal Sahil Tagotra	Abhishek Anand Viren Sharma-R1 Mandeep Kalra Paras Mohon Sharma Srishti Tiwari
14.	Comp. App. (AT) (Ins) No. 472 of 2021	Sherbahadur D. Yadav Vs. Rohan Dyes and Intermediates Ltd.	Sandeep Bajaj	Noopur K. Dalal
15.	Comp. App. (AT) (Ins) No. 598 of 2021	Ashok G. Rajani Erstwhile Director Seya Industries Ltd. Vs. Beacon Trusteeship Ltd. & Ors.	Puneet jain	Shikhil Suri Prerana Wagh Shahdab Jan-R1 Khushboo Shah Rajani-R4
16.	Comp. App. (AT) (Ins) No. 890 of 2021	Damayanti Tea Industries Vs. Bochapathar Tea Estate Pvt. Ltd.	Abhinav Goyal	

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By order of Hon'ble Chairperson
-sd/-
Registrar